[श्री रामदास अग्रवाल]

चाहता हूं कि जयपुर के बारे में इस दृष्टि से विचार किया जाए कि वहां विदेशी पर्यटक आते हैं, विदेशी मुद्रा अर्न की जाती है इसलिए उस एयरपोर्ट को इंटरनेशनल स्टैंडर्ड का एयरपोर्ट बनाया जाना चाहिए, यह मैं इस विशेष उल्लेख के माध्यम से अपनी सरकार से निवेदन करना चाहता हूं।

मान्यवर, दूध देने वाली गाय को सभी अच्छी घास खिलाते हैं। मुझे नहीं पता कि पिछली सरकार ने जयपुर के साथ इस प्रकार का व्यवस्थार क्यों किया। महोदय, मैं इस विशेष उल्लेख में एक निवेदन और करना चाहता हूं और वह भुवनेश्वर एयरपोर्ट के बारे में है। महोदय, भुवनेश्वर भी पर्यटकों का एक विशेष केन्द्र है। वहां पर भी हजारों पर्यटक आते हैं और वे जब वहां पहुंचते हैं तो उनको ऐसा लगता है कि वे किसी छोटे से एयरपोर्ट पर आ गए हैं। मैं सरकार से निवेदन करना चाहूंगा कि भुवनेश्वर के एयरपोर्ट को डेवलप करने की दृष्टि से वह विचार करे। आपने मुझे बोलने के लिए अवसर दिया, धन्यवाद।

डॉ॰ अबरार अहमद खान (राजस्थान): उपसभाध्यक्ष महोदय, मानतीय सदस्य ने जो विशेष उल्लेख में जयपुर के हवाई अहु को अंतर्राष्ट्रीय हवाई अहु। बनाने की मांग की है, मैं उसका समर्थन करता हूं और एक बात और कहना चाहता हूं।

उपसभाध्यक्ष (डा॰ बापू कालदाते)ः इतनी ही इज़ाज़त दी थी आपको।

डा॰ अबरार अहमद खानः महोदय, जयपुर का हवाई अड्डा सिर्फ जयपुर की वजह से ही अंतर्राष्ट्रीय हवाई अड्डा बनने का हक नहीं रखता बल्कि राजस्थान में आने वाले जो पर्यटक हैं वह वहां से बाई रोड, बाई रेल अन्य जगहों पर जाते हैं। तो उस दृष्टि से भी अथपुर के हवाई अड्डा को अंतर्राष्ट्रीय हवाई अड्डा बनाया जना जरूरी है।

SHRI GAJ SINGH (Rajasthan): I associate with that.

RE. CONSIDERATION OF LEGISLA-TIVE COUNCILS BILL, 1990

SHRI G. SWAMINATHAN (Tamil Nadu): Mr. Vice-Chairman, Sir, I have a request. The Legislative Councils Bill is there for the last one week, and we have been waiting to pass that Bill. We are almost at the fag end of the session. We may be permitted to speak on that. Only

two or three persons will be there. It may not take more than 15 minutes. We can, complete the Legislative Councils Rill.

Thereafter the Minister's statement may be taken up. (Interruptions)

THE VICE-CHAIRMAN (DR. BAPU KALDATE): If the House agrees (interruptions) Just hold on. There is nothing.

SHRI V. GOPALSAMY (Tamil Nadu): We are not standing in the way of the statement. We are making a submission for the consideration of the House that this Bill may be passed. It would not take more time. Then the statement could be taken up. This is a request. I would request the hon, friends that side to kindly consider the suggestion made by Mr. Swaminathan.

SHRI G. SWAMINATHAN: We can pass it first because this legislative business is pending.

SHRI MURLIDHAR CHANDRA KANT BHANDARE (Maharashtra): Personally I am not against any re-arrangement of the business. Fiji is also important. In case we discuss the legislative business first, at the time of the discussion on Fiji, Members will not be there. In such a situation voluntarily some of us will sl.p away. We will finish it in an hour's time. Then we can sit till you pass the legislative business. But I don't like Fiji being relegated. After all we have waited so long for the other Bills. I am very clear about it.

SHRI V. GOPALASAMY (Tamil Nadu): We agree with Mr. Bhandare on the importance of the Statement on Fiji. At the same time the Bill has been pending for a long time. It could be passed first and then we can take Fiji.

SHRI JAGESH DESAI (Maharashtra): Sir, discussion on price is there. The Minister has not yet replied. The fact is it is being postponed. It is more important. THE VICE-CHAIRMAN (DR. BAPU KALDATE): All right. We take up statement on Fiji first. Mr. Gujral.

STATEMENT BY MINISTER Closure of India's Diplomatic mission in Fiji

THE MINISTER OF EXTERNAL AFFAIRS. (SHRI I. K. GUJRAL): Yesterday our Charge d' Affaires in Suva was called to the Fiji Foreign Ministry and informed that our Mission should be closed down within 24 hours. He was also told that all Indian nationals employed in the Mission should leave Fiji within 14 days.

An Aide Memoire handed over by the Fiji authorities stated that the decision was being taken because of what it described as the "unfriendly and unwarranted acts" of the Govt. of India in:

- (a) Deciding to launch an international campaign against Fiji;
- (b) Banning trade with Fiji;
- (c) Opposing Fiji's re-entry into the Commonwealth; and
- (d) Alleged interference of the Indian Embassy in Fiji's internal affairs.

As Hon'ble Members are aware, the three initiatives mentioned in the list were taken in response to setting up of an illegal regime in Fiji that had seized power after a military coup had removed the democratically elected government led by the late Dr. Bavadra. The fourth factor — the long-standing allegation of the Fiji authorities that our Embassy has been intervening in Fiji's internal affairs — is totally false and malicious. It seems that the illegal regime of Fiji is now disturbed by the strength of the democratic movement in Fiji and our support to it.

The racist policies of the illegal regime are unacceptable in this day and age. Racial discrimination is on the retreat even in South Africa; it cannot survive in Fiji for long. The illegal regime hopes to

stay in power through the classic device of undemocratic regimes — divide and rule. But the democratic movemen brings together in its fold people of al races — including indigenous Fijians as well as Fijians of Indian origin. It is our support for this multi-racial democratic movement which explains the motivation of the illegal regime to insist on the closure of our Mission.

I would like to take this opportunity to place on record Government's appreciation for the commendable manner in which members of our Embassy in Suva have discharged their duties. They have projected our policies faithfully and have scrupulously refrained from any interference in purely, domestic matters in Fiji.

I would also like to reiterate that Govt. of India is firmly resolved to continue its support for the democratic movement in Fiji. This movement is opposed to the policy of racial discrimination of the illegal regime. Racial discrimination is inhuman and it is important that the World Comity should raise its voice against these abhorrent practices. India will continue to mobilise world opinion and sustain its support for the democratic movement of the valiant people of Fiji in their struggle for restoration of democracy and racial harmony.

We shall continue to avail ourselves of every opportunity to voice our opposition to racial discrimination whatever its form and wherever it is practised.

[The Vice-Chariman (Shri Bhuvnesh Chaturvedi) in the Chair]

श्री जगदीश प्रसाद माश्चर (उत्तर प्रदेश) उपसभाध्यक्ष महोदय, मैं मुख्यतः दो सवाल करूगा अपने दल की ओर से वहां अपने दूतावास के, जैसा मंत्री महोदय ने कहा है, अपने प्रतिनिधियों, कर्मचारियों और कार्यकर्ताओं की प्रशंसा करता हूं। जो कुछ फिजी सरकार ने किया, झुठा भारत पर आरोप लगाया है उनकी कठोरतम शब्दों में निन्दा करता हूं।

हम लोगों के सामने इतिहास है। खासतौर से जब रेबुका की क्रांति हुई तब से भारतीय मूल के प्रतिनिधियों